

Chief Judge, Court of Small Causes In the Court of SHAINY.K.M

SCCH - 02 - VI ADDL. SCJ AND ACMM

Cause List Dated 27-09-2021

MORNING SESSION

SUMMONS

- 1) M.V.C.6618/2019 ISSUE HAND SUMMONS
- 2) A.I.R.MISC102/2021 Reissue Notice
- 3) M.V.C.2486/2021 WRITTEN STATEMENT
- 4) M.V.C.2996/2021 WRITTEN STATEMENT
- 5) M.V.C.3584/2021 Issue NOTICE
- 6) M.V.C.4394/2018
- 7) M.V.C.2270/2021
- 8) S.C.735/2021

Evidence

- 9) M.V.C.771/2019
- 10) M.V.C.3759/2019
- 11) M.V.C.4524/2019
- 12) S.C.1318/2019
- 13) M.V.C.7871/2019
- 14) M.V.C.809/2020
- 15) M.V.C.2910/2020
- 16) C.C.15742/2013
- 17) C.C.10150/2016
- 18) C.C.1909/2017
- 19) C.C.7065/2017
- 20) C.C.520/2018
- 21) C.C.5013/2018
- 22) C.C.5328/2018
- 23) C.C.3059/2019
- 24) C.C.3060/2019
- 25) C.C.3189/2019
- 26) C.C.3190/2019
- 27) C.C.3290/2019
- 28) C.C.4222/2019
- 29) C.C.4223/2019
- 30) C.C.4457/2019
- 31) C.C.5140/2019
- 32) C.C.5144/2019
- 33) C.C.5791/2019
- 34) C.C.3708/2020

Argument

- 35) M.V.C.2684/2018
- 36) S.C.1754/2018
- 37) ECA127/2019
- 38) M.V.C.6935/2019
- 39) C.C.2964/2015
- 40) C.C.990/2019
- 41) C.C.4578/2019
- 42) C.C.2917/2020

JUDGEMENT

- 43) M.V.C.405/2019
- 44) M.V.C.6367/2019
- 45) M.V.C.6663/2019
- 46) C.C.22459/2017

ORDERS

- 47) C.C.987/2019

Settlement

- 48) C.C.1270/2020

OBJECTIONS

- 49) C.C.22255/2017

AFTERNOON SESSION

SUMMONS

- 1) C.C.344/2013
- 2) C.C.7446/2013
- 3) C.C.1690/2014
- 4) C.C.13096/2014
- 5) C.C.16150/2014
- 6) C.C.33380/2014
- 7) C.C.9786/2016
- 8) C.C.18545/2016

- 9) C.C.21461/2016
- 10) C.C.688/2018
- 11) C.C.1290/2018
- 12) C.C.4431/2018
- 13) C.C.333/2019
- 14) C.C.563/2019
- 15) C.C.2065/2019
- 16) C.C.2959/2019
- 17) C.C.2999/2019
- 18) C.C.3062/2019
- 19) C.C.3506/2019
- 20) C.C.3660/2019
- 21) C.C.6828/2019
- 22) C.C.970/2020
- 23) C.C.1269/2020
- 24) C.C.1353/2020
- 25) C.C.3848/2020
- 26) C.C.309/2021
- 27) C.C.1119/2021
- 28) C.C.1220/2021
- 29) C.C.1277/2021
- 30) C.C.1490/2021
- 31) C.C.2076/2021
- 32) C.C.2077/2021
- 33) C.C.2661/2021
- 34) C.C.3543/2021
- 35) C.C.3544/2021
- 36) C.C.6816/2021
- 37) C.C.7391/2021
- 38) C.C.7392/2021
- 39) C.C.7393/2021
- 40) C.C.7603/2021

HEARING

- 41) C.C.18479/2016
- 42) P.C.R.1321/2019
- 43) P.C.R.1185/2020
- 44) P.C.R.2945/2020
- 45) P.C.R.5943/2020
- 46) P.C.R.966/2021
- 47) P.C.R.1128/2021
- 48) P.C.R.2148/2021
- 49) P.C.R.2150/2021
- 50) P.C.R.2151/2021
- 51) P.C.R.3211/2021

Chief Judge, Court of Small Causes In the Court of SHAINY.K.M

SCCH - 02 - VI ADDL. SCJ AND ACMM

Cause List Dated 28-09-2021

MORNING SESSION

SUMMONS

- 1) M.V.C.88/2020
- 2) EX341/2020
- 3) M.V.C.1879/2021
- 4) M.V.C.2937/2021
- 5) M.V.C.3608/2021
- 6) M.V.C.3609/2021
- 7) M.V.C.3629/2021
- 8) M.V.C.3630/2021
- 9) EX 811/2021
- 10) EX 813/2021
- 11) EX 814/2021

Evidence

- 12) M.V.C.6719/2018
- 13) M.V.C.1837/2019
- 14) M.V.C.3502/2019
- 15) M.V.C.4865/2019
- 16) S.C.1546/2019
- 17) S.C.1578/2019
- 18) C.C.1432/2018
- 19) C.C.4360/2018
- 20) C.C.5528/2018
- 21) C.C.3717/2019
- 22) C.C.4983/2019
- 23) C.C.5612/2019
- 24) C.C.5855/2019
- 25) C.C.6337/2019
- 26) C.C.279/2020
- 27) C.C.411/2020

ISSUES

- 28) M.V.C.7720/2019

JUDGEMENT

- 29) M.V.C.7740/2018
- 30) C.C.2068/2019

ARGUMENTS

- 31) C.C.14688/2014
- 32) C.C.563/2015
- 33) C.C.2126/2017
- 34) C.C.18793/2017
- 35) C.C.1498/2018

Settlement

- 36) C.C.1301/2019
- 37) C.C.6332/2019
- 38) C.C.6333/2019
- 39) C.C.6336/2019

AFTERNOON SESSION

SUMMONS

- 1) C.C.2827/2013
- 2) C.C.11808/2013
- 3) C.C.26555/2014
- 4) C.C.856/2015
- 5) C.C.3112/2015
- 6) C.C.11035/2016
- 7) C.C.22065/2016
- 8) C.C.253/2017
- 9) C.C.195/2017
- 10) C.C.555/2017
- 11) C.C.11536/2017
- 12) C.C.12153/2017
- 13) C.C.14843/2017
- 14) C.C.14918/2017
- 15) C.C.15407/2017
- 16) C.C.15781/2017
- 17) C.C.21526/2017
- 18) C.C.22865/2017
- 19) C.C.24847/2017
- 20) C.C.2504/2019
- 21) C.C.4880/2019

- 22) C.C.7115/2019
- 23) C.C.415/2020
- 24) C.C.416/2020
- 25) C.C.745/2020
- 26) C.C.752/2020
- 27) C.C.755/2020
- 28) C.C.757/2020
- 29) C.C.881/2020
- 30) C.C.2031/2020
- 31) C.C.3203/2020
- 32) C.C.3849/2020
- 33) C.C.4241/2020

HEARING

- 34) C.C.25575/2015
- 35) C.C.18865/2016
- 36) C.C.3876/2019
- 37) P.C.R.4660/2020
- 38) P.C.R.5682/2020
- 39) P.C.R.5814/2020
- 40) P.C.R.2756/2021

Chief Judge, Court of Small Causes In the Court of SHAINY.K.M

SCCH - 02 - VI ADDL. SCJ AND ACMM

Cause List Dated 29-09-2021

MORNING SESSION

SUMMONS

- 1) A.I.R.MISC297/2020
- 2) EX149/2021
- 3) EX150/2021
- 4) EX328/2021
- 5) M.V.C.2484/2021

ISSUES

- 6) ECA108/2019

evidence

- 7) M.V.C.3593/2018
- 8) S.C.1756/2018
- 9) M.V.C.710/2019
- 10) M.V.C.6427/2019
- 11) C.C.13336/2014
- 12) C.C.13337/2014
- 13) C.C.18840/2015
- 14) C.C.19127/2017
- 15) C.C.19128/2017
- 16) C.C.22367/2017
- 17) C.C.3105/2018
- 18) C.C.4959/2018
- 19) C.C.4962/2018
- 20) C.C.5327/2018
- 21) C.C.5527/2018
- 22) C.C.5541/2018
- 23) C.C.5791/2018

HEARING

- 24) C.C.23961/2016
- 25) C.C.3949/2020
- 26) C.C.3950/2020
- 27) P.C.R.2197/2021
- 28) P.C.R.3188/2021

- 29) P.C.R.3421/2021
- 30) P.C.R.3858/2021
- 31) P.C.R.3859/2021
- 32) P.C.R.3860/2021
- 33) P.C.R.4220/2021
- 34) P.C.R.4223/2021
- 35) P.C.R.4224/2021
- 36) P.C.R.4225/2021
- 37) P.C.R.4227/2021
- 38) P.C.R.4228/2021
- 39) P.C.R.4778/2021

OBJECTIONS

- 40) S.C.771/2019

JUDGEMENT

- 41) M.V.C.6823/2018
- 42) S.C.1728/2019

ARGUMENTS

- 43) M.V.C.3324/2018
- 44) ECA151/2018
- 45) ECA152/2018
- 46) M.V.C.6702/2018
- 47) C.C.34418/2014
- 48) C.C.13613/2015
- 49) C.C.21216/2017
- 50) C.C.2999/2018

AFTERNOON SESSION

SUMMONS

- 1) C.C.8253/2013
- 2) C.C.16393/2013
- 3) C.C.21344/2013
- 4) C.C.12237/2014
- 5) C.C.621/2015
- 6) C.C.17423/2015
- 7) C.C.28449/2015
- 8) C.C.10322/2016
- 9) C.C.12910/2016

- 10) C.C.14832/2016
- 11) C.C.15181/2016
- 12) C.C.16376/2016
- 13) C.C.16620/2016
- 14) C.C.128/2018
- 15) C.C.694/2018
- 16) C.C.770/2018
- 17) C.C.877/2018
- 18) C.C.3604/2018
- 19) C.C.3920/2018
- 20) C.C.3554/2019
- 21) C.C.4885/2019
- 22) C.C.5149/2019
- 23) C.C.6176/2019
- 24) C.C.6663/2019
- 25) C.C.4243/2020
- 26) C.C.1444/2021
- 27) C.C.3235/2021
- 28) C.C.3236/2021
- 29) C.C.3237/2021
- 30) C.C.7602/2021

EVIDENCE

- 31) C.C.210/2019
- 32) C.C.334/2019
- 33) C.C.1589/2019
- 34) C.C.3839/2019
- 35) C.C.3982/2019
- 36) C.C.4586/2019
- 37) C.C.5907/2019
- 38) C.C.212/2021
- 39) C.C.2231/2021
- 40) C.C.3349/2021

ORDERS

- 41) C.C.561/2019
- 42) P.C.R.1958/2019
- 43) C.C.5687/2019
- 44) C.C.4814/2020
- 45) C.C.211/2021

Settlement

- 46) C.C.4257/2018

OBJECTIONS

- 47) C.C.7659/2017
- 48) C.C.28/2021

Chief Judge, Court of Small Causes In the Court of SHAINY.K.M
SCCH - 02 - VI ADDL. SCJ AND ACMM
Cause List Dated 01-10-2021

MORNING SESSION

SUMMONS

- 1) M.V.C.1792/2021
- 2) M.V.C.1828/2021
- 3) M.V.C.2294/2021
- 4) M.V.C.2295/2021
- 5) M.V.C.2377/2021
- 6) S.C.395/2021
- 7) M.V.C.2550/2021
- 8) S.C.466/2021
- 9) S.C.473/2021
- 10) A.I.R.MISC436/2021
- 11) A.I.R.MISC437/2021
- 12) M.V.C.3285/2021
- 13) S.C.905/2020

OBJECTIONS

- 14) M.V.C.7843/2018

Evidence

- 15) M.V.C.6966/2018
- 16) M.V.C.6967/2018
- 17) M.V.C.532/2019
- 18) M.V.C.974/2019
- 19) M.V.C.7870/2019
- 20) M.V.C.1594/2021
- 21) M.V.C.1781/2021
- 22) C.C.4555/2017
- 23) C.C.6610/2017
- 24) C.C.22386/2017
- 25) C.C.1716/2018
- 26) C.C.3131/2018
- 27) C.C.3447/2018
- 28) C.C.3757/2018
- 29) C.C.3760/2018
- 30) C.C.4958/2018

HEARING

- 31) P.C.R.4250/2021
- 32) P.C.R.4274/2021
- 33) P.C.R.4275/2021
- 34) P.C.R.4276/2021
- 35) P.C.R.4453/2021
- 36) P.C.R.4454/2021
- 37) P.C.R.4455/2021
- 38) P.C.R.4456/2021
- 39) P.C.R.4457/2021
- 40) P.C.R.4458/2021
- 41) P.C.R.4459/2021
- 42) P.C.R.4634/2021
- 43) P.C.R.4667/2021
- 44) P.C.R.4769/2021

AFTERNOON SESSION

SUMMONS

- 1) C.C.15203/2014**
- 2) C.C.17330/2016
- 3) C.C.27300/2016
- 4) C.C.11119/2017
- 5) C.C.11120/2017
- 6) C.C.4565/2018
- 7) C.C.4596/2018
- 8) C.C.4677/2018
- 9) C.C.67/2019
- 10) C.C.2662/2021
- 11) C.C.3347/2021
- 12) C.C.3635/2021
- 13) C.C.6895/2021
- 14) P.C.R.4164/2021
- 15) C.C.7810/2021
- 16) C.C.8149/2021

HEARING

- 17) P.C.R.2466/2018
- 18) C.C.3012/2018
- 19) P.C.R.4899/2018

- 20) P.C.R.5769/2019
- 21) P.C.R.1225/2020
- 22) P.C.R.671/2021
- 23) P.C.R.3279/2021
- 24) P.C.R.3779/2021

Evidence

- 25) C.C.1948/2019
- 26) C.C.2453/2019
- 27) C.C.2454/2019
- 28) C.C.3754/2020
- 29) C.C.4880/2020

ARGUMENTS

- 30) C.C.1773/2018
- 31) C.C.2928/2018
- 32) C.C.3878/2018
- 33) C.C.5109/2018

ORDERS

- 34) C.C.8722/2016
- 35) C.C.3662/2020
- 36) C.C.3663/2020
- 37) C.C.3664/2020
- 38) C.C.3665/2020

OBJECTIONS

- 39) C.C.3011/2018

